


NATIONAL COMPANY LAW TRIBUNAL
AMARAVATHI BENCH

PRESENT: HON'BLE JANAB MOHAMMED AJMAL - MEMBER JUDICIAL

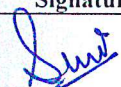
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 98/7/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 284/7/HDB/2019
NAME OF THE COMPANY	Sri Teja Bio Fuel Pvt Ltd
NAME OF THE PETITIONER(S)	Bank Of India
NAME OF THE RESPONDENT(S)	Sri Teja Bio Fuel Pvt Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

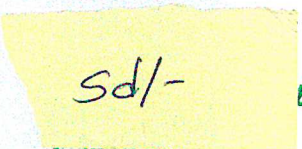
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Suresh.	Advocate	9848470223	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suman Bijania	PCS	cs@sumanbijania@gmail.com 91703358320	

ORDER

Counsel for both the sides are present. It is submitted by the Counsel for the Respondent that the Executive Director of the Petitioner's Bank in their meeting instructed them to submit their proposal which would be taken up in the meeting of the consortium of Banks. The Respondent submitted that the proposal to the Bank however was not taken it on record. A copy of the proposal is filed across the Bench and served on the other side. Counsel for the Petitioner is requested to take instructions in the matter. On request the matter is adjourned to 11.03.2020 for filing counter and furnishing the outcome of the meeting if any. No further time for counter or settlement shall be granted.

sd/- 
MEMBER JUDICIAL